## GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO.1156 TO BE ANSWERED ON 25.07.2018

### NRI MARRIAGES

#### 1156. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government proposes for registration and proper documentation of the NRI marriages as abandoning the wife of NRI husbands has increased to a large extent;
- (b) If so, the details thereof:
- (c) whether the Government has made a survey of such cases and if so, the details thereof;
- (d) if not, whether the Government proposes to conduct a survey to safeguard Indian women from such incidents of violence; and
- (e) if so, the details thereof?

#### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) & (b) Yes. The Government has accepted the recommendation for compulsory registration of NRI marriages of the Expert Committee set up under the Chairmanship of Justice Arvind Kumar Goel, ex-Chairperson, NRI Commission Punjab, to look into the issues and difficulties faced by Indian nationals married to overseas nationals of Indian origin and suggests amendments in existing laws/policies/regulation. An Integrated Nodal Agency has also been set up under the Chairpersonship of Secretary, Ministry of Women and Child Development to discuss all issues related to NRI marital disputes.
- (c) to (e) No such survey has been conducted. However, the Ministry maintains a record of complaints received from distressed women deserted by their NRI spouses and provides them necessary counseling, guidance and information on related matters.

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